

BULLETIN NO. 5

Monday, the 7th September, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 7th September, 2015 from 2.00 P.M. to 7.55 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
19	5	-	-	17

The remaining Starred Questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 22

II. WELCOME TO THE FORMER M.L.As. OF HARYANA LEGISLATIVE ASSEMBLY

During the Questions Hour, the Parliamentary Affairs Minister welcomed Shri Roshan Lal Arya, Shri Ramesh Khatak, Shri Sultan Singh and Shri Randhir Singh, former Members of Haryana Legislative Assembly, who were sitting in the V.I.P. gallery to witness the proceedings of the House.

III. OFFICIAL RESOLUTION

At 3.01 P.M. the Parliamentary Affairs Minister, with the permission of the Speaker, moved the Resolution regarding thanking to the Prime Minister for announcement of the One Rank One Pension (O.R.O.P.) scheme for ex-servicemen and spoke for 3 minutes.

S/Shri Raghuvir Singh Kadian, Karan Singh Dalal, Kuldip Sharma and Bhupinder Singh Hooda, Members from the Indian National Congress Party, spoke for 4, 1, 4 and 4 minutes respectively.

S/Shri Abhay Singh Chautala and Zakir Hussain, Members from the Indian National Lok Dal, spoke for 9 and 3 minutes respectively.

Shri Randhir Singh Kapriwas, a member from the Treasury Benches, spoke for 4 minutes.

Shri Tek Chand Sharma, a member from the Bahujan Samaj Party, spoke for 1 minute.

Shri Jai Parkash, an independent member, spoke for 3 minutes.

Shri Bakhshish Singh Virk, Chief Parliamentary Secretary, spoke for 2 minutes.

The Health Minister, spoke for 8 minutes.

The Finance Minister, spoke for 4 minutes.

The Agriculture Minister, spoke for 7 minutes.

The Parliamentary Affairs Minister, spoke for 4 minutes.

The Chief Minister also spoke for a while.

The resolution was put and carried unanimously.

IV. WALK OUT

All the Members of the Indian National Congress Party present in the House staged a walkout as a protest against bringing the thanking resolution to the Prime Minister for announcement of One Rank One Pension scheme for ex-servicemen by the Parliamentary Affairs Minister.

V. NOTICE OF CALLING ATTENTION MOTIONS/RAISING THE MATTER

When enquired by Shri Naseem Ahmed, a member from the Indian National Lok Dal with regard to their party members' Calling Attention Motions on various subjects, the Speaker informed him that according to rules only one Calling Attention Motion could be admitted for one sitting whereas he had already admitted two Calling Attention Motions for today.

Shri Jai Parkash, an independent member raised the matter in regard to electrocution of 17 animals in the pond of village Kurar, District Kaithal and demanded financial help to affected farmers.

VI. MOTION UNDER RULE 15

The Parliamentary Affairs Minister moved-

That the proceedings on the items of Business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

The motion was put and carried.

VII. MOTION UNDER RULE 16

The Parliamentary Affairs Minister moved-

That the Assembly at its rising this day shall stand adjourned sine die.

The motion was put and carried.

VIII. ANNOUNCEMENT BY THE SECRETARY

The Secretary informed the House that the Haryana State Board of Technical Education (Amendment and Validation) Bill, 2015, which was passed by the Haryana Legislative Assembly during its Session held in March, 2015, has been assented to by the Governor.

IX. NOTICE OF CALLING ATTENTION MOTION

When enquired by Shri Karan Singh Dalal, a member from the Indian National Congress Party with regard to his Calling Attention Motion regarding the loss of cotton crop by white fly, the Speaker informed him that Shri Karan Singh Dalal and Smt. Geeta Bhukal can also raise their supplementaries on Calling Attention Notice No. 3.

X. CALLING ATTENTION NOTICES AND STATEMENTS THEREON.

(i) The Speaker admitted the Calling Attention Notice No. 3 given notice of by Smt. Kiran Choudhry, M.L.A. regarding the loss of cotton crop by white fly etc. He further informed the House that Shri Parminder Singh Dhull, M.L.A. and three other M.L.As. (Sarvshri Zakir Hussain, Balwan Singh and Rajdeep Singh Phogat) had also given Calling Attention Notice No. 11, Smt. Prem Lata, M.L.A. had also given Calling Attention Notice No. 21 and Shri Jai Parkash, M.L.A. had also given Calling Attention Notice No. 22 on the similar subject which had been clubbed with Calling Attention Notice No. 3. So, they can also raise their supplementaries.

He asked Smt Kiran Choudhry, M.L.A. to read out her notice being the first signatory but she was not present in the House therefore, he again asked Shri Parminder Singh Dhull to read out his notice and the Minister concerned to make a statement thereafter.

Shri Parminder Singh Dhull read out his notice.

The Agriculture Minister then made a statement.

(ii) The Speaker admitted the Calling Attention Notice No. 10 given notice of by Shri Parminder Singh Dhull, M.L.A., regarding loss and damage of crops due to rainy water.

He asked Parminder Singh Dhull, M.L.A. to read out his notice and asked the Minister concerned to make a statement thereafter.

Shri Parminder Singh Dhull, M.L.A. read out his notice.

The Agriculture Minister then made a statement.

XI. LEGISLATIVE BUSINESS

1. The Haryana Value Added Tax (Second Amendment) Bill, 2015.

At 6.10 P.M., the Finance Minister introduced the Haryana Value Added Tax (Second Amendment) Bill, 2015 and also moved-

That the Haryana Value Added Tax (Second Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 10 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

XII. WELCOME TO THE FORMER MEMBER OF HARYANA LEGISLATIVE ASSEMBLY

During the Legislative business, the Parliamentary Affairs Minister welcomed Shri Naresh Sharma, former Member of Haryana Legislative Assembly, who was sitting in the V.I.P. gallery to witness the proceedings of the House.

XIII. RESUMPTION OF LEGISLATIVE BUSINESS

2. The Haryana Municipal Corporation (Amendment) Bill, 2015.

At 6.13 P.M., the Social Justice & Empowerment Minister introduced the Haryana Municipal Corporation (Amendment) Bill, 2015 and also moved-

That the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub-Clause 2 of Clause 1, Clause 2, Clause 3, Sub-Clause 1 of Clause 1, Enacting Formula and the Title were put one by one and carried.

The Social Justice & Empowerment Minister Minister moved-
That the Bill be passed.

The motion was put and carried.

XIV. WELCOME TO THE FORMER MEMBER OF HARYANA LEGISLATIVE ASSEMBLY

During the Legislative business, the Parliamentary Affairs Minister welcomed Shri Ishwar Singh Palaka, former Member of Haryana Legislative Assembly, who was sitting in the V.I.P. gallery to witness the proceedings of the House.

XV. RESUMPTION OF LEGISLATIVE BUSINESS

3. The Haryana Lokayukta (Amendment) Bill, 2015

At 6.16 P.M., the Finance Minister introduced the Haryana Lokayukta (Amendment) Bill, 2015 and also moved-

That the Haryana Lokayukta (Amendment) Bill, be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

Shri Parminder Singh Dhull, a member from the Indian National Lok Dal, spoke for 1 minute.

The Finance Minister, by way of reply, spoke for a while.

The motion was put and carried.

4. The Haryana Legislative Assembly (Facilities to Members) Amendment Bill, 2015.

At 6.20 P.M., the Parliamentary Affairs Minister introduced the Haryana Legislative Assembly (Facilities to Members) Amendment Bill, 2015 and also moved-

That the Haryana Legislative Assembly (Facilities to Members) Amendment Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

The motion was put and carried.

5. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2015.

At 6.22 P.M., the Parliamentary Affairs Minister introduced the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2015 and also moved-

That the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

The Parliamentary Affairs, by way of reply, spoke for 1 minute.

The motion was put and carried.

6. The Haryana Panchayati Raj (Amendment) Bill, 2015.

At 6.25 P.M., the Agriculture Minister introduced the Haryana Panchayati Raj (Amendment) Bill, 2015 and also moved-

That the Haryana Panchayati Raj (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2

Shri Karan Singh Dalal, a member from the Indian National Congress Party, while moving his following amendments to this clause spoke for 22 minutes.

That in section 175 (i) of the Haryana Panchayati Raj Act 1994, the following omission & addition may be included in the the above mentioned Bill.

- I. (aa) This clause may be omitted.
- II. (t) This clause may be omitted.
(u) This clause may be omitted.
(v) This clause may be omitted.
(ww) Every candidate shall take an oath 20 days before election, before the Gram Sabha of which 2/3 shall be quorum that he/she shall not distribute money or liquor or intoxicant to induce the voters and submit self-declaration to this effect. This clause may be added as ww.

Shri Bhupinder Singh Hooda, Dr. Raghuvir Singh Kadian and Smt. Geeta Bhukkal, Members from the Indian National Congress Party, spoke for 1, 4 and 2 minutes respectively.

Shri Abhay Singh Chautala, Shri Naseem Ahmed, Zakir Hussain and Shri Parminder Singh Dhull, Members from the Indian National Lok Dal, spoke for 11, 3, 1 and 1 minute respectively.

Shri Harvinder Kalyan, Shri Abhe singh Yadav and Smt. Prem Lata, Members from the Treasury Benches, spoke for 3, 8 and 3 minutes respectively.

Shri Tek Chand Sharma, a member from the Bahujan Samaj Party, spoke for 3 minute.

The Parliamentary Affairs Minister, spoke for 6 minutes.

The Finance Minister, spoke for 1 minute.

The Chief Minister also spoke for 5 minutes.

The Agriculture Minister, by way of reply, spoke for 7 minutes.

The amendment was put and lost.

Clause 2 was put and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Agriculture Minister moved-

That the Bill be passed.

The motion was put and carried.

XVI. WALK OUTS

- (i) All the Members of the Indian National Congress Party (except Shri Karan Singh Dalal) present in the House staged a walkout as

a protest against for not accepting their plea for secret ballot on the Haryana Panchayati Raj (Amendment) Bill, 2015.

- (ii) A little later, Shri Karan Singh Dalal, a member of the Indian National Congress Party also staged a walkout as a protest against for not accepting his amendment on the Haryana Panchayati Raj (Amendment) Bill, 2015.

XVII. THANKS BY THE CHIEF MINISTER/SPEAKER/HEALTH MINISTER/ LEADER OF THE OPPOSITION

Before the House was adjourned sine die, Hon'ble Chief Minister and the Speaker thanked all the members of the House for their cooperation extended to them for the smooth conducting of the proceedings of this House. They also thanked the Press representatives, Government Officers and the Officers/officials of Haryana Vidhan Sabha Secretariat for their cooperation extended to them during the present Session.

Shri Abhay Singh Chautala, Leader of the Opposition also thanked the Hon'ble Chief Minister and Speaker for the smooth functioning of the House.

The Health Minister also thanked the Speaker for the smooth functioning of the House.

The Deputy Speaker occupied the Chair from 4.23 P.M. to 4.59 P.M.

The Sabha then adjourned sine die.

CHANDIGARH
the 7th September, 2015.

SECRETARY